National Company Law Tribunal

Allahabad Bench

CP No. 8/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Smt. Krishna Maurya Bors. We Potem Industrial complex profited.

SECTION OF THE COMPANIES ACT: 71(10) of companies det, 2013.

SI. NO.

Designation

Representation

Signature

CP No.8/ALD/2017

Parties are represented by their respective counsels. Matter is adjourned for

further hearing on 13th September, 2017.

Sri H.P. Chaturvedi, Member (Judicial)

Dated:07.09.2017

Typed by: Kavya Prakash